

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3001

ANSWERED ON:20.03.2007

PATENTING OF GLEEVEE

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the international pharmaceutical industries are claiming patent on Indian goods and other inventions;
- (b) is so, the details thereof;
- (c) whether any international company is claiming patent on Gleevee, an anti-leukaemia drug; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH)

(a) : No, Sir.

(b) : Does not arise.

(c)&(d) : M/s Novartis AG of Switzerland filed a patent application for Beta crystal form of imatinb mesylate (Gleevec), an anti-leukemia drug. The details of the said application are as under:

(i) Patent Application No: 1602/MAS/1998

(ii) Date of filing: July 17, 1998

(iii) Title: Crystal modification of N-Phenyl-2- pyrimidineamine derivative

The said application has been rejected by the Patent Office.